

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 27-03-2026 To 27-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1128/2026	M/S. A.S. CERAMIC GRINDER Mobile:9830157575 Email:DEBASHISKARMAKARADV@GMAIL.COM	DEBASHIS KARMAKAR	17-04-2026	RESPONDENT NO. 1 DISTRICT WRONG
2	CO	1129/2026	KABERI MUKHERJEE Mobile:9674910636 Email:ADV.MANALI@GMAIL.COM	MANALI BISWAS	17-04-2026	CAUSE TITLE DISTRICT ISSUE
3	CO	1141/2026	PRAKASH KUMAR CHOWDHURY AND ORS Mobile:8116023070 Email:SYED.MOYEENUL5678@GMAIL.COM	SYED MOYEENUL AREFIN	17-04-2026	TYPED COPY NOT PROVIDED
4	CPAN	426/2026	DIPA DHARA Mobile:8585803405 Email:LLBPKG@GMAIL.COM	PRADIP KUMAR GHOSH	17-04-2026	COMMISSIONER SIGNATURE REQUIRED ON PAGE NO. 8
5	CPAN	436/2026	POKHRAJ GUHA Mobile:9123382577 Email:CHANDRADOY@GMAIL.COM	CHANDRADOY ROY	17-04-2026	RESPONDENT NO. 1 PIN CODE WRONG
6	CRM (A)	951/2026	SURAJIT BARMAN Mobile:9836683989 Email:AMALSAMANTAHC@GMAIL.COM	AMAL KRISHNA SAMANTA	17-04-2026	PAGE NUMBERING WRONG OF PAGE FOUR AND FIVE ( COMMISSIONER )
7	CRM (A)	954/2026	SK MANIRUDDIN @ SEKH MANIRUDDIN Mobile:9064257353 Email:RADHE2KRISHNA1989@GMAIL.COM	APARAJITA MONDAL	17-04-2026	1) ... COMPLAINANT IDENTITY DISCLOSE AT PETITION AND ANNEXURES
8	CRM (A)	955/2026	JOYNAL MONDAL @ JAYNAL ALI Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	17-04-2026	1) ... CLARIFICATION NEEDED REGARDING FIR DATE ( 12-05-2025/10-12-2025)
9	CRM (A)	959/2026	SUSHMA SAINI AND ANR. Mobile:9836872130 Email:PRSSLEGAL@GMAIL.COM	PARTHA GHOSH	17-04-2026	1) ... B.N.S.S. ACT. WRONG AT WHOLE PETITION WHERE MENTIONED
10	CRM (A)	960/2026	RAFIKUL SK Mobile:9735242107 Email:SHABANAHASIN@GMAIL.COM	SHABANA HASIN	17-04-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT PETITION AND ANNEXURES
11	CRM (A)	963/2026	ABHIJIT KSHETRAPAL Mobile:9073178130	ROHAN BAVISHI	17-04-2026	1. VICTIM ID DISCLOSED IN PARA 3, 4.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ROHANBAVISHI39@GMAIL.COM			
12	CRM (A)	964/2026	MRITUN MONDAL AND ANR. Mobile:9831015565 Email:ASIFDEWANADV@GMAIL.COM	ASIF DEWAN	17-04-2026	1. CHIEF JUSTICE ADDRESSING WRONG.
13	CRM (A)	966/2026	JAHIDUL @ JAHEDUL RAHAMAN AND ORS. Mobile:8777478831 Email:BIMALSIL9THSEPT@GMAIL.COM	BIMAL SIL	17-04-2026	1. ALL THE PETITIONERS PREVIOUSLY APPEARED BEFORE THIS HON'BLE COURT, MENTION IN PARA 1.
14	CRM(M)	779/2026	SUJIT MANNA Mobile:7908603060 Email:SUMONBHANJAOFFICIAL@GMAIL.COM	SUMAN BHANJA	17-04-2026	LD TRIAL COURT CASE TYPE (SESSIONS CASE ) WRONGLY MENTIONED IN 1ST PAGE AND PRAYER PARA
15	CRM(M)	780/2026	SAHANARA BIBI @ BEGUM Mobile:6290980940 Email:THEPRASAD98@GMAIL.COM	PRASAD BHATTACHARYYA	17-04-2026	A PREVIOUS CASE VIDE CRM(M)/271/2026 FILED BY CURRENT PETITIONER IS STILL PENDING BEFORE THIS HONBLE HIGH COURT
16	CRM(M)	784/2026	JOGEENDRA JENA AND ANR. Mobile:8420602621 Email:RIYADAS0528@GMAIL.COM	RIYA DAS	17-04-2026	1) WRONG STATEMENT IN 1ST PARA ... 2) MENTION SESS. CASE NO IN 1ST PARA AS PER IMPUNGED ORDER COPY
17	CRM(M)	787/2026	XXXXX Mobile:9830168273 Email:DEVIPRIYAMITRA@GMAIL.COM	DEVI PRIYA MITRA	17-04-2026	DECLARATION OF LD ADVOCATE IS REQUIRED AS TWO DIFFERENT G.R. CASE NO IS MENTIONED IN CERTIFIED COPY
18	CRM(M)	791/2026	ABHIJIT ROY Mobile:6290251262 Email:DWAIPAYANPANDA28@GMAIL.COM	DWAIPAYAN PANDA	17-04-2026	1) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE OF CERTIFIED COPY .... 2) V.G. RELATIVES NAME AND DETAILS HAVE BEEN DISCLOSED
19	CRM (NDPS)	578/2026	ROKI SK @ BADSHA Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	17-04-2026	1) SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/378/2026 FILED BEFORE THIS HONBLE HIGH COURT ... 2) DECLARATION OF LD ADVOCATE IS REQUIRED REGARDING TORNED CONDITION OF CERTIFIED COPY
20	CRM (NDPS)	580/2026	LILUFA KHATUN Mobile:7044167277 Email:PAULGANGULI4@GMAIL.COM	SOUVIK GANGULY	17-04-2026	ATTACH DELIVERY REPORTS OF ARTICLE NOS. EW357654459IN AND EW357654462IN
21	CRR	1397/2026	RATNA ROY Mobile:9836430202 Email:MUKHERJEESANJAY@YAHOO.COM	SANJAY MUKHERJEE	17-04-2026	TRIAL COURT CASE TYPE IS WRONGLY GIVEN IN THE PETITION
22	CRR	1398/2026	PUBALI BOSE Mobile:6290792576 Email:RISHIRAJMOHANTY.ADVOCATE@GMAIL.COM	RISHIRAJ RITAMBHAR MOHANTY	17-04-2026	NAME OF PETITIONER MENTIONED IN CAUSE TITLE NOT MATCHING WITH VAKALATNAMA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
23	CRR	1408/2026	SANJAY KUMRA SHARMA Mobile:6290415247 Email:ADVRANOJOY@GMAIL.COM	RANOJOY CHATTERJEE	17-04-2026	PETITION IS FILED BEYOND LIMITATION AND THEREFORE CRAN (SECTION 5) APPLICATION IS NEEDED
24	FMAT (MV)	160/2026	NATIONAL INSURANCE COMPANY LIMITED Mobile:9830270651 Email:RAJESH_SINGH_IN65@YAHOO.CO.IN	RAJESH SINGH	17-04-2026	TAMPERED CERTIFIED COPY
25	MAT	598/2026	SAIKAT MITRA Mobile:9831855823 Email:ANANTAKUMAR56@GMAIL.COM	ANANTA KUMAR LALA	17-04-2026	LIST OF PAPERS ISSUE
26	RVW	88/2026	The Comptroller and Aditor General of India Mobile:9830676423	DEBAPRIYA GHOSH	17-04-2026	ADVOCATE NAME DOES NOT MATCH AND SUBJECT CATEGORY CODE WRONG
27	WPA	7435/2026	RAKHAL HALDER AND ORS. Mobile:9735256274 Email:MOHAIMENULMONDAL1087@GMAIL.COM	MOHAIMENUL MONDAL	17-04-2026	ADVOCATE'S CRETIFICATE IS REQUIRED IN PRAYER PORTION.
28	WPA	7532/2026	RAM CHANDRA BAG AND ORS. Mobile:9874753173 Email:SUSMITAPALHC@GMAIL.COM	SUSMITA PAL	17-04-2026	PHOTOCOPY OF CAUSE TITLE IS NOT SUBMITTED
29	WPA	7541/2026	KAMLESH JAIN Mobile:7439934582 Email:KRISHNOPODDAR2016@GMAIL.COM	KRISHNA DAS PODDAR	17-04-2026	1. SYNOPSIS AND POINTS OF LAW IS MISSING. 2. NEITHER THE VAKALATNAMA IS FILLED UP, NOR IS THERE ACCEPTANCE BY THE ADVOATE.
30	WPA	7542/2026	SHIBU MITRA Mobile:9433024887 Email:UJJALRAYLAWYER@GMAIL.COM	SK ABDUR RAHIM	17-04-2026	LOGO IS NOT FOUND IN THE VAKALATNAMA.
31	WPA	7547/2026	HEFJUR RAHMAN Mobile:7980076115 Email:PAULKALPITA8@GMAIL.COM	KALPITA PAUL	17-04-2026	LOGO IS NOT FOUND IN THE VAKALATNAMA.
32	WPA	7549/2026	SOUTH INDIAN BANK AND ANR. Mobile:9433033276 Email:ADL@VICTORDUTTA.COM	VICTOR DUTTA	17-04-2026	COURT AND ACT DOES NOT TALLY
33	WPA	7607/2026	SK. HARUN Mobile:6294036842 Email:DOLANSAMANTA2@GMAIL.COM	DOLAN SAMANTA	17-04-2026	PHOTOCOPY OF CAUSE TITLE IS NOT SUBMITTED

Printed On 30-03-2026